

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 167 of 2016 &
IA NO. 352 OF 2016**

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Punjab Energy Development Agency (PEDA) Appellant (s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Aditya Grover
Mr. Paritosh Kumar Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Tanvi Singh for R.1

Ms. Swapna Seshadri for R.2

ORDER

We are informed that the State Commission is to hear the matter on 24.01.2017. We have been repeatedly adjourning this matter. We hope and trust, on the next date of hearing the State Commission finally disposes of the matter.

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List the matter on **23.02.2017.**

**(I.J. Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**